

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.P. (IB)-587(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.06.2018**

NAME OF THE PARTIES: Rama Subramanjan

**v/s.**

Sixth Dimension Projects Solutions Ltd.

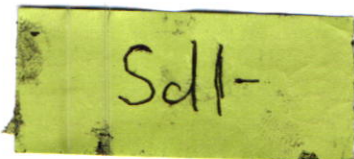
SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**Order**

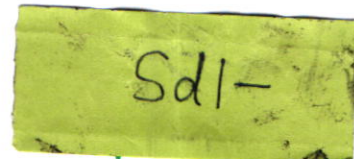
8. C.P. (IB)-587(MB/2017)

The party in person present. None represents the side of Corporate Debtor. The petitioner is directed to inform the next date of hearing and file proof of service. List this matter on 26.06.2018.



V. NALLASENAPATHY  
Member (Technical)

ps



BHASKARA PANTULA MOHAN  
Member (Judicial)